

IN THE HIGH COURT OF ORISSA: CUTTACK

W.P(C) No.13403 Of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Odisha & others ... Opp. Parties

ADDITIONAL AFFIDAVIT OF THE

COLLECTOR, BALASORE

IN COMPLIANCE OF ORDER DTD.30.11.2021

AND REPLY TO THE REPORT OF AMICUS

CURIE-LEWIS LEPROSY COLONY,

BALASORE:

I, Shri K. Sudarshan Chakravathy, IAS, aged about 40 years, S/o. K. Seetha Rama Raju, at present working as Collector, Balasore, At/Po/Dist-Balasore, do hereby solemnly affirm and state as follows:

1. That, I am the Collector, Balasore and well acquainted with the facts of the present case.

2. That, I have gone through the contents of the follow up visit to Leprosy Colony, Balasore undertaken on 31.12.2021 & 01.01.2022 by the Amicus Curiae and submitting the compliance as follows:

A. Report of Amicus Curie: - Construction of 12nos. houses are underway. However, the progress of work seems to be extremely slow.

AFFIDAVIT  
Sl.No. 02...Dt. 7.01.2022



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Comment: - It is relevant to mention here that only eight (8) houses are under construction and not 12 as mentioned in the report. The date of commencement of the work was 21.12.2021 as per Agreement dtd 21.12.2021 As on 12.01.2022, casting of all the piles and pile caps have been completed. Total plinth Beams have also casted. Construction work is in full swing. From time to time, this Office is also following up the matter regarding construction of houses.

Copy of letter No.605, dtd.12.01.2022 of Superintending Engineer, R. &B-II, Balasore and coloured photographs of construction are enclosed as Annexure-A Series.

- B. Report of Amicus Curie:-Removal of garbage from various areas of the entire Colony needs to be substantially improved.

Comment: - The debris caused due to dismantling the old structure have been removed from the site. The B.D.O., Remuna Vide letter No. 140, dtd13.01.2022has reported that garbage from various areas of the entire Leprosy Colony have been removed. Pits and low-lying areas have been filled up. Self Help Group of that area has been instructed to sensitize the inhabitants regarding cleanliness and hygiene practice in their day-to-day life. Dustbins have been placed inside the Colony for garbage and other waste materials.



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Copy of letter No 140 dtd.13.01.2022 of the BDO along with coloured photographs are enclosed herewith as Annexure-B Series.

C. Report of Amicus Curie: -The well-being of the inmates who have been shifted because of their houses being demolished and new construction being taken up needs to be looked at in a sensitive manner by the Health Officials posted in the Colony i.e. the sample of house of Sapna Patra.

Comment: - It is submitted that seven inmates who were staying in the houses now demolished for construction of new houses, five of them namely; Samrai Soren (Room No. 10), Gurei Marandi (Room No. 4), Gudura Singh (Room No.7), Sukhi Tudu (Room No. 9) & Kanhei Marandi (Room No.5) have already been allotted rooms in the earlier newly constructed houses. Out of the rest two, one Sri Padman Singh is now staying with his relatives in the Colony will get a new house out of eight houses which are under construction and another Smt. Sapna Patra, D/o- late Samanath Patra has been shifted to one Indira Aawas House outside the Colony which was allotted to her father. The name of Smt. Sapna Patra is not included in the list of inmates of Rehabilitation Colony as she is not a patient. But she was staying with her father late Samanath



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Patra who was earlier allotted a room in the Rehabilitation Colony and died five years back.

Copy of the report submitted by the CIDM & PHO, Balasore Vide letter No.765, dtd.12.01.2022 is enclosed as Annexure-C.

- D. Report of Amicus Curie: -The construction of the remaining thirty houses as directed by the Hon'ble High Court on 30.11.2021 needs to be completed in a time bound manner.

Comment: - It is submitted that out of thirty (30) houses, (i) ten units of GCI sheet leprosy houses have already been completed and handed over to the 10 leprosy inhabitants, (ii) eight units of RCC roofing houses are being taken up and completed up to window sill level, (iii) estimate of further 12 units of RCC Roofing houses amounting to Rs.86.348lakhs has been submitted Vide letter No.9441, dtd.24.12.2021. The work will be taken up after receipt of administrative approval and placement of funds.

- E. Report of Amicus Curie: - Dampness inside the newly constructed 10 house. Room allotted to Samaray Soren which is newly constructed is constantly remaining damped and droplets of water are falling from the roof due to lack of proper exhaust facilities in the GCI sheet roofed houses.



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Comment: - Houses were occupied within fourdays of completion. At that time the moisture from the plastered surface of wall and from floor were not dried-up. So the moisture were getting accumulated over the GCI sheet roofing forming water droplets. Presently the wall and floor were dried up. However, dampness issue will be addressed for the houses under construction.

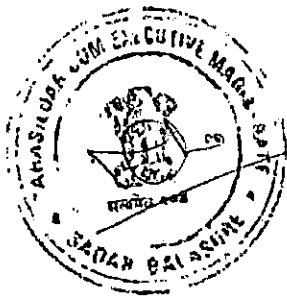
F. Report of Amicus Curie: - Splashing of rainwater inside the newly completed 10 houses. The rain water is accumulating inside the newly constructed houses during heavy rains due to lack of proper cover in front of the door.

Comment: - For prevention of splashing of rainwater, the extension of GCI sheet roofing over verandah has already been completed.

Copies of coloured Photographs showing extension of GCI sheet roofing over verandah are enclosed as Annexure-D Series.

G. Report of Amicus Curie: -Setting up a weaving unit. It is suggested by the amicus curiae that the weaving unit which was earlier in existence in the Colony be restored all the inmates who are capable may be trained in weaving which will help in maintaining their livelihood instead of searching for menial jobs at construction sites.

Comment: - As per Order dtd 30.11.2021 of the Hon'ble Court, during discussion the inmates



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informed that the weaving unit was functioning 25 to 30 years ago and they don't have any knowledge about handloom weaving. As most of the members of the Leprosy Colony are aged persons, several inmates shown their reluctance for the work intensive job like handloom weaving. Regarding imparting Basic Weaving Training, the matter has been discussed and as per the guideline, instructions have been issued to apply through online application for a training programme which consists of a batch size of 20 nos. of members. Process of selection of eligible and interested candidates inside the Colony for training is going on. Also one handloom has been installed inside the colony premises on 13.11.2022 for imparting training to the interested inmates and family of the affected person.

H. Report of Amicus Curie: -Imparting Training of Driving to the children of Leprosy Affected persons with the objective of helping them to find job and help them earn a living.

Comment: - MVI, Balasore has been directed to identify the beneficiaries. Accordingly, the MVI has identified 19 nos. of beneficiaries who will be trained for driving. Joint Commissioner Transport -Cum-Principal, Govt. Training School, Bhubaneswar has been requested by the RTO Office Videletter No.65, dtd.07.01.2022 for



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imparting free driving training to the beneficiaries of Leprosy Colony, Balasore. However, on interaction over telephone, the Joint Commissioner intimated the RTO, Balasore that funding from the Govt. has not been finalized for non-residential driving training program. The Joint Commissioner Transport- Cum-Principal, Govt. Training School, Bhubaneswar also confirmed that Driving Training Institute, Chhatia, Jajpur is giving free driving training to the residential candidates but it has been closed from 10.01.2022 due to COVID-19 restriction Vide Special Relief Commissioner, Odisha letter No.107/R&DM, dtd.07.01.2022. Once it is opened, it can impart training to residential candidates.

Copy of the letter No.142, dtd.12.01.2022 of RTO, Balasore is enclosed as Annexure-E.



- I. Report of Amicus Curie: - Imparting Training for being Security Guard to the children of Leprosy Affected persons to make them Security Guard so that they can get employment and earn their livelihood.

Comment: - As per Order dtd 30.11.2021 of the Hon'ble Court, ORMAS Officials visited the Lewis Leprosy Colony at Bampada, Balasore on dtd.07.01.2022 and arranged counseling of the youths who are the family members of the leprosy

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patients. Only six persons shown their interest for taking skill training under DDU-GKY in Security Guard and Hospitality trades. These selected candidates will take training through Project implementing Agencies under DDU-GKY in Bhubaneswar shortly.

Copy of letter No.35,dtd.12.01.2022 of the PD, DRDA, Balasore is enclosed as Annexure-F.

A statement showing the names of the six persons who shown interest for Security Guard is enclosed as Annexure-G.



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3. That, the facts stated above in Paragraph-1 & 2 are true to the best of my knowledge, based upon available official records.

Identified by

*K. Sudarshan Chakravarty*  
DEPONENT

Advocate's Clerk, A.G.'s Office Cuttack

Dtd. 17.07.2022

Certified that cartridge papers are not available.

Addl. Government Advocate

Solemnly affirmed before me by Sri K. Sudarshan Chakravarty who is identified before me by Sri \_\_\_\_\_, Advocate/ whom I personally know.



COMMISSIONER OF OATH/  
NOTARY PUBLIC, BALASORE

*[Signature]*  
17.07.22  
Addl. Tahasildar-cum-  
Executive Magistrate  
Sadar, Balasore